

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(15)

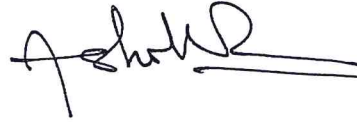

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/404/ (IB)/2017  
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD  
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioners	
2.	LAKSHMIBALANIAM RAJA	COUNSEL FOR RESPONDENT	

**ORDER**

Counsel representing both the counsel are present. Counsel for respondent stated that talks for settlement have reached to a final stage and prayed short time for making submissions in relation to the final outcome of the same. Time extended at request. Put up on 10.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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